

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.143
Appeal/7(AHM)2021

Order under Section 58 r.w 59 of Co.Act, 2013

IN THE MATTER OF:

Bharat Vijaybhai Bhatt
V/s
Flowchem Engineering Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..06/04/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

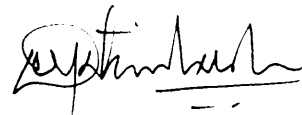
ORDER

Since both the Members are holding this Special Bench, after their regular Bench, there is paucity of time.

Matter stands adjourned to 14.06.2022



(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)



(DR.DEEPTI MUKESH)
MEMBER (JUDICIAL)